

**Central Electricity Regulatory Commission**  
**3rd & 4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
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**PUBLIC NOTICE**

Ref.: Engg./DP-Transmission/2014-CERC

Dated: 19.09.2014

**Sub: Staff Paper on Transmission Planning, Connectivity, Long Term Access, Medium Term Open Access and other related issues**

1. Section 79 (1) (c) of the Electricity Act, 2003 mandates that the Central Commission shall regulate the inter-State transmission of electricity. The Central Commission has also been mandated to promote non-discriminatory open access to inter-State transmission of electricity. Development of a robust and flexible transmission system is required to implement open access provided in the Electricity Act, 2003.

2. As a step towards facilitating development of ISTS, grant of Connectivity and Open Access, a paper on 'Transmission Planning, Connectivity, Long Term Access, Medium Term Open Access & other related issues' has been prepared and posted on the website [www.cercind.gov.in](http://www.cercind.gov.in). It is clarified that staff paper does not necessarily reflect the views of the Commission.

3. Comments of the stakeholders and other interested persons are invited on the staff paper so as to reach the office of the Commission by 20.10.2014. The Commission would take a view after receiving the suggestions of the stakeholders and other interested persons.

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(Shubha Sarma)  
Secretary